

REPORTS OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS

SEVENTH SESSION—SECOND LOK SABHA

Thirty Ninth Report



LOK SABHA SECRETARIAT  
NEW DELHI  
*May, 1959*  
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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**THIRTY-NINTH REPORT**

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Thirty-ninth Report.

2. The Committee met on the 23rd March, 1959 to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 28th March, 1959.

3. The Members whose resolutions had been included in the List of Business for the 28th March, 1959 had been invited to present their views on the resolutions before the Committee. Shri J. M. Mohammed Imam attended the sitting.

4. The Committee after hearing the members and considering all aspects with respect to each resolution recommend the following time table:—

|  |   |
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| (1) Resolution regarding Co-operative Farming. | Out of total time of 2½ hours allotted to this resolution, 13 minutes were taken up on the 13th March, 1959. The balance of 2 hours and 17 minute would be available on the 28th March, 1959. |
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| (2) Resolution regarding Malpractices in foreign exchange. | 1½ hours. |
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| (3) Resolution regarding Session of Lok Sabha at Bangalore. | 1½ hours. |
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| (4) Resolution regarding Inclusion of English in the Eighth Schedule of the Constitution. | 1½ hours. |
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| (5) Resolution regarding Recognition of Trade Unions. | 1½ hours. |
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| (6) Resolution regarding Social work to be prerequisite to grant of University Degree. | 2 hours. |
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| (7) Resolution regarding Ceiling on ownership of Property other than land holdings. | 2 hours. |
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NEW DELHI;  
The 26th March, 1959.

HUKAM SINGH.